

- (xxv) (a) Annual Report and Accounts of the Indian Science Congress Association (ISCA), Kolkata, West Bengal, for year 2022-23, together with the Auditor's Report on the Accounts.  
 (b) Review by Government on the working of the above Institute.  
 [Placed in Library. See No. L.T. 10356/17/23]
- (xxvi) (a) Annual Report and Accounts of the National Academy of Sciences, India (NASI), Prayagraj, Uttar Pradesh for the year 2022-23, together with the Auditor's Report on the Accounts.  
 (b) Review by Government on the working the above Academy.  
 [Placed in Library. See No. L.T. 10357/17/23]
- (xxvii) (a) Annual Report and Accounts of the Birbal Sahni Institute of Palaeosciences (BSIP), Lucknow, Uttar Pradesh, for the year 2022-23, together with the Auditor's Report on the Accounts.  
 (b) Review by Government on the working the above Institute.  
 [Placed in Library. See No. L.T. 10335/17/23]
- (xxviii) (a) Annual Report and Accounts of the Bose Institute (BI), Kolkata, West Bengal, for the year 2022-23, together with the Auditor's Report on the Accounts.  
 (b) Review by Government on the working of the above Institute.  
 [Placed in Library. See No. L.T. 10334/17/23]

**Reports and Accounts( 2022-23) of the Asiatic Society, Kolkata; and Sahitya Akademi, New Delhi and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF CULTURE (SHRI ARJUN RAM MEGHWAL): Sir, I lay on the Table—

(i) A copy each (in English and Hindi) of the following papers, under sub-Section (4) of Section 5 and Section 6 of the Asiatic Society Act, 1984:-

- (a) Annual Report and Accounts of the Asiatic Society, Kolkata, West Bengal, for the year 2022-23, together with the Auditor's Report on the Accounts.  
 (b) Review by Government on the working of the above Society.

[Placed in Library. See No. L.T. 10937/17/23]

(ii) A copy each (in English and Hindi) of the following papers:-

- (a) Annual Report and Accounts of the Sahitya Akademi, New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Akademi.

[Placed in Library. See No. L.T. 10938/17/23]

**I. Notifications of the Ministry of Environment, Forest and Climate Change**

**II. Reports and Accounts of ANIFPDCL, Port Blair; WII, Dehradun; and GBPNIHE, Almora for various years and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): Sir, on behalf of my colleague, Shri Ashwini Kumar Choubey, I lay on the Table—

I. (i) A copy (in English and Hindi) of the Ministry of Environment, Forest and Climate Change Notification No. S.O. 3840 (E) dated the 31st August, 2023 amending Principal Notification No. S.O. 1533 (E) dated the 14<sup>th</sup> September, 2006, issued under sub-section (1) and clause (v) of sub-section (2) of Section 3 of the Environment (Protection) Act, 1986, along with Delay Statement.

[Placed in Library. See No. L.T. 10216/17/23]

(ii) A copy (in English and Hindi) of the Ministry of Environment, Forest and Climate Change Notification No. S.O. 4994 (E) dated the 21<sup>st</sup> November, 2023 amending Principal Notification No. S.O. 83 (E) dated the 16<sup>th</sup> February, 1987, issued under sub-section (1) of Section 10 of the Environment (Protection) Act, 1986.

[Placed in Library. See No. L.T. 10223/17/23]

(iii) A copy (in English and Hindi) of the Ministry of Environment, Forest and Climate Change Notification No. S.O. 4995 (E) dated the 21<sup>st</sup> November, 2023 amending Principal Notification No. S.O. 84 (E) dated the 16<sup>th</sup> February, 1987, issued under sub-section (1) of Section 11 of the Environment (Protection) Act, 1986.

[Placed in Library. See No. L.T. 10224/17/23]

(iv) A copy each (in English and Hindi) of the following notifications of the Ministry of Environment, Forest and Climate Change, issued under sub-sections (1) and (3) of Section 3 of the Environment (Protection) Act, 1986:-

- (1) No. S.O. 3581 (E), dated the 10<sup>th</sup> August, 2023 amending the Principal Notification No. S.O. 6071 (E) dated the 27<sup>th</sup> December,